

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. 460 of 1996

Tuesday, this the 23rd day of April, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Mrs. Annamma John,
Senior Accountant,
Accountant General Office,
Kottayam.

.. Applicant

By Advocate Mr K Ramakumar(represented).

Vs

1. The Comptroller and
Auditor General of India,
Bahadur Shah Zafar Marg,
New Delhi- 110 002.

2. The Accountant General (A&E),
Accountant General's Office,
Trivandrum.

.. Respondents

By Advocate Mr Varghese P. Thomas, Add. CGSC.

The application having been heard on 23rd April 1996,
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Applicant seeks a direction to transfer her from
Trivandrum to Kottayam. She has made A8 representation
in this behalf and that is pending consideration before
second respondent. We are told that applicant is permitted
to work at Kottayam on a temporary basis. Presumably
respondents are taking a helpful attitude and presumably
there is a vacancy at Kottayam. We are confident that
second respondent will consider A8 sympathetically and

pass appropriate orders. A decision will be taken within three months from today and status quo as on today will continue atleast till then.

2 With the aforesaid directions, we dispose of the application. No costs.

Dated the 23rd April, 1996.


P V VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

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List of Annexure

Annexure A8: True copy of the representation
issued by the applicant to 2nd respondent
dt. 20.3.96.